GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2624

TO BE ANSWERED ON THE 14TH DECEMBER, 2021/ AGRAHAYANA 23, 1943 (SAKA)

NRC LIST

†2624. SHRI NABA KUMAR SARANIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of Aadhaar cards made in the country so far, State and district-wise;

(b) whether the people are facing difficulties due to biometric requirement for National Register of Citizens (NRC), if so, the details thereof;

(c) whether the draft of NRC is final or it is yet to be finalized, if so, the details thereof;

(d) the details of funds spent on NRC so far; and

(e) the details of the people that are not listed in NRC?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): As of 30th November, 2021, estimated number of Live Aadhaar is 126.38 crore. The State-wise details are given at Annex. District-wise details are not compiled.

(b) & (c): As per the Standard Operating Procedure (SOP) approved by the

Hon'ble Supreme Court for disposal of claims and objections on the NRC list, the

biometric enrolment in respect of persons who were part of the claims and those

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objected upon were to be distinctive and separate IDs were to be generated. Only on publication of final NRC, such persons who are included in the NRC are to be given the usual Aadhaar number as applicable to legal residents in the country. The Hon'ble Supreme Court has directed the State Coordinator to enact an appropriate security regime on lines similar to the security regime provided for Aadhaar data and only thereafter the list of inclusions and exclusions shall be made available to the State Government, Central Government and Registrar General, India. No instruction has been issued by the Ministry of Home Affairs to deprive access to welfare schemes to such persons for whom distinctive and separate IDs have been generated.

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(d): The approved cost of the scheme of Updation of National Register of Citizens (NRC), 1951 in Assam is Rs.1602.66 crore, out of which Rs.1602.52 crore has been released to the Government of Assam.

(e): On the directions of the Hon'ble Supreme Court, the supplementary list of inclusions and the list of exclusions have been published on 31st August, 2019. A total of 3,11,21,004 persons are found eligible for inclusion leaving out 19,06,657 persons.

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ANNEX TO LS USQ 2624 FOR 14.12.2021

S.No.	State / Union Territory Name	Numbers of
		Aadhaar
1.	Andaman & Nicobar Islands	3,89,490
2.	Andhra Pradesh	5,13,83,850
3.	Arunachal Pradesh	12,48,650
4.	Assam	2,75,24,621
5.	Bihar	10,57,95,420
6.	Chandigarh	11,45,872
7.	Chhattisgarh	2,77,13,468
8.	Dadar & Nagar Haveli and Daman & Diu	5,97,124
9.	Delhi	2,21,98,025
10.	Goa	15,95,212
11.	Gujarat	6,39,77,148
12.	Haryana	2,96,59,330
13.	Himachal Pradesh	76,52,656
14.	Jammu & Kashmir	1,13,77,905
15.	Jharkhand	3,50,91,939
16.	Karnataka	6,34,00,889
17.	Kerala	3,67,55,184
18.	Ladakh	2,32,268
19.	Lakshadweep	72,871
20.	Madhya Pradesh	7,59,62,784
21.	Maharashtra	11,58,92,477
22.	Manipur	25,56,999
23.	Meghalaya	18,06,115
24.	Mizoram	11,48,594
25.	Nagaland	13,25,043
26.	Odisha	4,30,33,852
27.	Puducherry	12,87,812
28.	Punjab	3,06,92,011
29.	Rajasthan	7,29,32,604
30.	Sikkim	5,76,991
31.	Tamil Nadu	7,30,45,533
32.	Telangana	3,79,78,492
33.	Tripura	37,27,862
34.	Uttar Pradesh	20,96,76,251
35.	Uttarakhand	1,12,66,674
36.	West Bengal	9,30,34,085
	Total	1,26,37,56,100

State /Union Territories-wise details of Numbers of Aadhaar assigned (LIVE)
